COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 220 OF 2015

Dated: 12th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Tata Sponge Iron Ltd. Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Rutwik Panda

Mr. Anshu Malik for R-1

Mr. R. K. Mehta f

Ms. Himanshi Andleyor R-2 & 3

Mr. R. B. Sharma for R-4 & 5

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on 31.10.2017.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd